



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 62/16	TP 51/17	Hearing	433 (e)	D.Srinivasa Rao Hyderabad Vs Advanced Micronic Devices Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Uday Shankar Asstt 9482848179	Counsel for Petitioner	
2.	SOWMYA JOSHI 7204653004 Conscientia Law Associates	Counsel for Respondent	

Counsel for petitioner is present. Memo is listed today for hearing. Registry has raised certain objections.

To hear the petitioner on the points raised by the Registry. Counsel for respondent is present.

List it on 24.08.2017.


MEMBER (J)


MEMBER (T)